

(19)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No. 284/97

Madam Lal meena

Versus

woj 2 yrs.

Date of Order	Orders
9.2.2001 prod copy 18/2 Copy sent to govt. secy 7938 WdC:- Dated: 19/2/01 (58/2001)	None present for the parties. On a perusal of the order sheets it appears that none was present for the applicant on 20.12.2000, 8.11.2000, 10.8.2000 and today also. It appears that the applicant has lost interest in this O.A, therefore the same is dismissed in default for nonprosecution. <i>(Signature)</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>(Signature)</i> S. K. Agarwal Member (Judicial)